



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2026

### NOTICE

Please take notice that the following matter listed in the Court – III on 17.04.2026 was not taken up. The next date of Hearing in the matter is **20.04.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2660 of 2026 in Comp. App. (AT) (Ins) No. 247 of 2026	Suyog Suryakant Talekar Vs. Trivenimudrai Project Ltd. & Anr.	Aastik Dhingra	Avneesh Garg- R2 Utkarsh Sharma Prachi Wazalwar-for Intervenor

By order of Hon'ble Chairperson  
-Sd/-  
Registrar